

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A. No. 23 of 2015

Anju Devi & Ors.....

Appellant(s)

Versus

Gagan Sharma & Anr.....

Respondents

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Coram: Hon'ble Mr. Justice Ananda Sen
Through:-Video Conferencing

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For the Appellants : Mr. Vijay Kumar Sharma, Advocate

For the Insurance Company : Mr. G.C. Jha, Advocate

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4/25.03.2021 Both the parties submit that the dispute between the parties can be settled before the Lok Adalat.

Considering the aforesaid submission of the parties, this matter is referred to the 'National Lok Adalat', scheduled to be held on **10th April, 2021**.

Let the name of Mr. G.C. Jha, learned counsel be appeared in the cause list on behalf of the insurance company.

(Ananda Sen, J)

Mukund/-